

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 304
IB-754(ND)/2023

IN THE MATTER OF:
EROS RETAIL PRIVATE LIMITED

.....APPLICANT/PETITIONER

SECTION
U/s 59(7) IBC Code 2016

Order delivered on 26.04.2024

CORAM:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Liquidator : Mr. Vinod Chaurasia, Advocate.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

In compliance with the order dated 04.04.2024, the Applicant has filed the check list.

Heard the submissions made by the Learned Counsel appearing for the Applicant and perused the check list.

Order **reserved**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)